Deep sea fishing vessels in Vishakhapatnam

1588. SHRI MENTAY PADMANA-BHAM: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) the number of deep sea fishing vessels presently fishing at Visaknapainam;

(b) the number of deep sea fishing vessels lying idle due to S.C.I.C.I. actions;

(c) whether any rehabilitation proposals have been cleared by Empowered Committee;

(d) the number of companies whose proposals are pending before the Empowered Committee; and

(e) what are the reasons for delay?

THE MINISTER OF STATE (INDE-PENDENT CHARGE) OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI GIRIDHAR GOMANGO):

(a) There are 179 Indian owned deed sea fishing vessels; out of which only 170 are operational. The total number of deep sea fishing vessels at present operated from Vishakhapatnam is about 160.

(b) Due to legal action taken by the Shipping Credit & Investment Company of India Ltd., 10 vessels have been lying idle; out of which nine are at Vishakhapatnam.

(c) o proposal of rehabilitation has been submitted to the Empowered Committee on the basis of Rehabilitation Scheme announced by the Shipping Credit & Investment Company of India Ltd. on 4-4-1991. However, out of 17 proposals considered by the Committee of Joint Scretaries in the Ministry of Finance, 16 cases have been cleared for rehabilitation and one proposal has been rejected due to technical reasons.

(d) No proposal is pending with the Empowered Committee or with the Committee of Joint Secretaries in the Ministry of Finance.

(e) There is no delay in consideration of full and complete proposals for reha bilitation.

Average availability of edible oil and its allocation to various States..

1589. SHRI NARESH C. PUGLIA: Will the PRIME MINISTER be pleased to state:

(a) what is the average availability of edible oil including palmolein in the country;

(b) what is the criteria for allocation of palmolein to the various States;

(c) the amount of edible oil allotted to Maharashtra during the months of December, 1990, January, 1991 and April, 1991 to June, 1991

(d) what are the reasons for non-allotment of full quota of palmolein to Maharashtra; and (e) whether Government propose to maintain the supplies @ 26 per cent of the all India allocation; if not, what are the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES AND PUBLIC DISTRIBUTION (SHRIKAMA-LUDDIN AHMED); (a) The net availability of edible oils in the country from all domestic sources and imports effected so far (including Palmolein) during the Current Oil Year 1990-91 (November-October) is estimated to be 55.71 lakh MTs.

(b) The allocation of imported edible oils to States/UTs is decided based on factors such as local availability of indi- -genous oils, realistic demand of the State! UTs, availability of imported edible oils with the Government, pace of lifting etc.

(c) No regular allocation of imported edible oils to state/UTs including Maharashtra has been made during the mtnths of December, 1990, January, 1991 and April, 1991 to June, 1991. However., an adhoc allocation of 600 MTs of Palmolein has been made to Maharashtra in June, 1991, out of the residual stock of edible oils with STC.

(d) and (e) The demand of States could not be met on account of suspension

of import of edible oils due to severe foreign exchange constraints.

Approval to MRF to maunfacture precured traders

1590. DR. BAPU KALDATE: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that Government

have granted approval to MRF for setting up a project to manufacture precured treads despite the fact that this item is reserved for the small scale sector under the industrial policy;

(b) if so, what are the reasons therefor; and

(c) what is its likely impact on the small scale manufacturers engaged in the business?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI P. J. KURIEN): (a) M/s. M.R.F. Ltd., have been granted a Letter of Intent for the manufacture of 4000 tonnes per annum of precured treads (for tyres) at their existing industrial undertaking at Ankana-pally Madikunda Tehsil Sadasivapet, District Medak in the State of Andhra Pradesh. Manufacture of precured tread by cold cure process has been specifically excluded from the reservation for small scale sector.

(b) and (c) Do not arise.

Indian Cosmonauts in space

1591. SHRI DINESHBHAI TRIVEDI: Will the PRIME MINISTER be pleased to state:

(a) whether there are any plans under Government's consideration to send Indian Cosmonauts to various planets and

(b) if so. the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SMT. MARGARET ALVA): (a) No, Sir.

(b) Does not arise.

Electric power supply from Nuclear Power Plants

1592. SHRIMATI BIJOYA CHAKRA-VARTY: Will the PRIME MINISTER be pleased to stale:

(a) what is the percentage of total electric power supply from Nuclear Power Plants in the country at present;

(b) whether Government propose to take help *from* Japan to enhance nuclear power in view of the country's power shortage; and

(c) if so, what are the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES, AND PENSIONS (SMT. MARGARET ALVA): (a) During the year 1990 nuclear electricity constituted about 2.3 per cent of the total electricity generated in the country.

(b) and (c) No, Sir. No proposal is under consideration in this regard at present.

Manufacturing Units of "Indian Mark-II liaiidpumps"

1593. SHRI ASHOK NATH VERMA: Will the PRIME MINISTER be pleased to state:

(a) what are the names and addresses of the approved manufacturing units of Indian Mark-II handpump;

(b) whether Government have approved an. improve model, of the Indian Mark-II handpump and the manufacturers sales price fixed for Government ag encies; if so, what are the details thereof; and

(c) whether Government are recommending/arranging raw materials for manufacturing at fair price and marketing support of this revolutionary pump; if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI P. J. KURIEN): (a) Names and addresses of the approved manufacturing Units of